

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/253(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS SARITA PATNI PERSONAL GUARANTOR OF ANKIT METAL & POWER LTD
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Ms. Pooja Chakraborti, Adv. ] For the Applicant  
Ms. Akshita Bohra, Adv. ]  
  
Mr. Viswarup Acharyya, Adv. ] For the Personal Guarantor  
  
Mr. Sidhartha Sharma, Adv. ] For Resolution Professional  
Mr. Rishav Dutt, Adv. ]  
Mr. Aditya Tibrewal, Adv. ]

**O R D E R**

1. Ld.Counsel for the parties present.
2. Ld.Counsel appearing for the RP states that report is ready and the same will be filed with the Registry in course of the day.
3. Let the same be done.
4. Hard Copy of reply be also served to Personal Guarantor, who may file its response within one week thereafter.
5. Post the matter on **13/03/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**